

श्री एम० एल० द्विवेदी : क्या माननीय मंत्री ने यह जानना चाहता ...

Mr. Speaker: Order, order. Let us go to the next question.

III CLASS PASSENGERS (RESERVATION)

*814. Pandit M. B. Bhargava: Will the Minister of Railways be pleased to state whether any reservation facility is afforded to IIIrd class passengers for distant journeys, and if so, at which stations and on what conditions?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): Yes. A statement is placed on the Table of the House giving the detailed information requested. [See Appendix IV, annexure No. 36].

पंडित एम० बी० भार्गव : क्या माननीय मंत्री जी थर्ड क्लास पर भी रिजर्वेशन फेसिलिटीज लागू करना चाहते हैं और ऐसा कब तक कर सकेंगे ?

श्री सतीश चन्द्र : रेलवे मिनिस्ट्री की यह कोशिश है कि इस को जल्द से जल्द लागू किया जाय और इस के इलावा दूसरी और सहूलतें भी बढ़ाने का विचार है ।

Shri B. S. Murthy: May I know what steps have been taken by the Government to provide sleeping accommodation for third class passengers for long distance travel?

Shri Satish Chandra: Our trains are already overcrowded and sleeping accommodation cannot be considered at this stage.

Shri Namdhari: In view of the commendable work done by the Railway Administration in fitting more than one third of the stock of fans on the third class coaches, will the Government be pleased to accelerate the work of fitting the balance of fans at the earliest?

Mr. Speaker: It is only a suggestion.

श्री को० जी० बेशमुख : क्या माननीय मंत्री यह बतलाने की कृपा करेंगे कि कितने मील के प्रवासियों के लिये रिजर्वेशन किया जाता है और रिजर्वेशन के चार्ज क्या हैं ?

श्री सतीश चन्द्र : रिजर्वेशन के लिये चार आने लिये जाते हैं, और मील का जो मालूम नहीं ।

Mr. Speaker: Next question.

MURDERS IN TRAINS

*815. Shri Dhusiya: (a) Will the Minister of Railways be pleased to state what are the numbers of murders which have been found in 1949, 1950 and 1951 in trains which run between Delhi-Bombay, Delhi-Calcutta, Bombay-Madras and Madras-Calcutta?

(b) What steps are being taken by Government to prevent such murders?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) In 1949 there was one case of murder in train between Madras and Calcutta and another between Delhi and Calcutta. In 1950 there were no murders in any of the trains on the sections mentioned by the Member. In 1951, however there were three such cases and they all took place between Delhi and Calcutta.

(b) The measures adopted include the escorting of important trains by the Government Railway Police or the Railway Protection Police; intensive checking of compartments to ensure the proper maintenance of security fastenings and safety devices in all classes of accommodation; and the fitting of iron bars across the windows of upper class carriages and inter and third class ladies' compartments.

Shri Dhusiya: May I know if according to the Railway official enquiry there are some particular causes for railway murders? If so, what are they?

Shri Satish Chandra: There can be no particular cause. Generally the purpose may be to rob the passengers of the valuable articles they possess.

Shri Dhusiya: How many culprits were detected, and prosecuted in the years mentioned above?

Shri Satish Chandra: I have no information. The cases are dealt with in the ordinary course of law. The prosecutions are made by the State Governments.

Mr. Speaker: Obviously this is a matter which need not be gone into any further. It is a question more or less of law and order. The only difference is that the offence is committed within the railway jurisdiction. The Railways have no authority to go into the question of prosecution.